

# **HIGH COURT OF CHHATTISGARH : BILASPUR**

## **ORDER**

No. 262/Confdl./2013  
II-2-1/2013

Bilaspur, dated the 17<sup>th</sup> April, 2013

The following Member of Higher Judicial Service, as specified in Column No. (2) of the table below, is transferred from the place shown in column No. (3) to the place shown in column No. (4) and is posted in the capacity as mentioned in column No. (6) from the date he assume charge of his office and;

The following Member of Higher Judicial Service is appointed as Sessions Judge of the Sessions Division mentioned in Column No. (5) from the date he assume charge of his office: -

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1	Shri Ganpat Rao, Special Judge under SC/ST (P.A.) Act	Raipur	Jashpur	Jashpur	District & Sessions Judge

BY ORDER OF THE HIGH COURT

Sd/-  
(A.K.PANDA)  
REGISTRAR GENERAL